

[English]

### Infiltration of Foreigners into Tripura

3085. SHRI BADAL CHOUDHURY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of battalions of B.S.F. necessary to guard the Tripura-Bangladesh Border and the number of battalions deployed in Tripura at present;

(b) the number of foreigners infiltrated into Tripura between 1990 and 1995; and

(c) the steps taken by the Government to stop infiltration of foreigners into Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) 10 battalions of the Border Security Force (BSF) are meant for deployment on the Tripura-Bangladesh border of which one battalion is for Reserve. At present a little over 6 battalions (32 Coys) are deployed, as the remaining coys are on internal security/election duty in Jammu & Kashmir.

(b) In view of the long and porous nature of the border and also on account of ethnic and linguistic similarities of the people on both sides of the border, it is not possible to indicate the exact number of foreigners who have infiltrated into Tripura. However, the yearwise figures of foreigners apprehended by the BSF on the Tripura border are given below :-

Year	Foreigners apprehended
1990	1994
1991	2229
1992	2801
1993	635
1994	1225
1995	621
1996	216
(upto June)	

(c) The BSF has taken the following steps to check infiltration along the Tripura-Bangladesh borders:

- (i) patrolling/naks have been increased/intensified;
- (ii) border patrolling has been intensified by providing jeeps and motor cycles;
- (iii) OP towers have been erected;
- (iv) binoculars, twin-telescopes, night vision devices and hand-held search lights have been provided for enhanced vigilance on the border; and
- (v) border roads/tracts are being constructed/developed for vehicular patrolling.

In addition, 144 posts of various ranks have been sanctioned under the Mobile Task Force Scheme for Tripura to prevent infiltration. The expenditure on these posts is fully reimbursed by the Central Government to the Government of Tripura.

### Guidelines for Eco-Friendly Pisciculture

3086. SHRI SURESH KALMADI : Will the Minister of AGRICULTURE be pleased state :

(a) whether Government have issued guidelines in promoting pisciculture to the States and Union Territories to ensure that the rapid growth in fish output is not at the cost of environment and human development; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. Guidelines for sustainable development and management of brackishwater aquaculture have been issued to all maritime States and Union Territories in August 1995. The guidelines outline the measures for development of sustainable aquaculture to reduce the adverse impact of wastes, treatment of such wastes and mitigation of any adverse impact of aquaculture on the environment.

The measures suggested in the Guidelines inter alia include :

- (i) Undertaking on environmental impact assessment study at the Planning stage itself as a pre-condition for approval for all the aquaculture units above 40 ha. in size.
- (ii) Incorporating an Environmental Monitoring and Management Plan in all aquaculture units having a net water area of 40 ha. or more.
- (iii) Discouraging conversion of mangroves and productive agriculture land for shrimp farming.
- (iv) Prescribing a minimum distance between brackishwater aquaculture units and habitations such as towns and villages, agricultural lands and fresh water sources.
- (v) Creating buffer zones between the adjacent aquaculture units for drawal of freshwater.
- (vi) Avoiding use of chemicals and antibiotics.
- (vii) Improving the soil and water quality.
- (viii) Culture management and waste water management/treatment methodologies.
- (ix) Using waste water discharged from aquaculture units for secondary aquaculture purposes; and
- (x) Prescribing standards for waste water discharge and its disposal.